

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No.301/TT/2013

Date: 19.8.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for (A) 400 kV 125 MVAR bus reactor at 765 kV Indore sub-station along with associated bays (B) 400 kV 125 MVAR bus reactor-I and bus reactor-II at 765 kV Gwalior sub-station along with associated bays (C)765 kV D/C Jabalpur pooling station-Bina ckt-I with 240 MVAR switchable line reactors and associated bays (D) 765 kV D/C Jabalpur Pooling station-Bina Ckt-II with 240 MVAR switchable line reactors and associated bays under "Transmission System for Phase-I Generation Projects in Orissa Part-C" in Western Region for 2009-14.

Sir,

I am directed to refer to the Commission's letter dated 15.4.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 29.5.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 7.9.2015.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)